HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

MA No. 156/2014

Mst. Zaina and others

.... Appellant(s)

Through:- None

V/s

Mst. Raja and another

.....Respondent(s)

Through:- None

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

ISHMP

None for the parties.

In the interest of justice, adjourned.

List on 14.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 26.06.2020 SUNIL-II